प्रश्न सं. [क. 2290]

Environment, Forest and Climate Change Government of India, Bhopal in following cases of Balaghat District. List of cases as mentioned as below:-Memorandum No. F.No. JS(SKB)/August/01/2022 dated 26.09.2022, Site inspections carried out by Integrated regional office (IRO) of Ministry of As per provision let down & directions issued by Ministry of Environment, Forest and Climate Change Government of India wide Office

N	۷.	S.No
7675/20 1(a)	7194/20 1(a)	S.No Case No.
M/s A.P.Trivedi Sons, Manganese Mines Owner, Main Road, Dist. Balaghat, MP - 481001, Phone - 07632-240394	M/s Glowide Infrastructure Pvt. Ltd, "Artefact Towers", 54/3, Chhatrapati Square, Wardha Road, Dist. Nagpur, Mah 440015, Email glowideinfrastructure[at]gmail[dot]com, artefactngp[at]gmail[dot]com, Mobile - 8421747573, 0712-3025120	Name of Project Proposal (PP)
e Prior Environment Clearance for Capacity Expansion of Manganese Quarry in an area of 43.086 ha. (62000 to 90868 tonne per annum) (Khasra No. 129, 143,145, 147/2, 146/1-2, 147/1-3-4, 148, 152, 153,387, 381, 382, 384, 385, 386, 388/1, 389/1, 390, 391,392, 394,395,396,397,398,399,402,403,405 & 406407, 409, 410, 413, 414, 418, 411,412,417, 415/1, 415/2, 415/3,416/3, 419/1,420, 421,422,423,424,425,426, 427,428), Village - Ramrama Tehsil - Waraseoni, Dist. Balaghat, (MP) [56190] [73585] [AEC-471262]	Prior Environment Clearance for Expansion of Manganese Ore Mine in an area of 6.159 ha. (3000 TPA to 12821 TPA) (Khasra No.89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 102), Village - Jarah Mohgaon, Tehsil - Katangi, Dist. Balaghat (MP) [39535] [82449]	Type of Activity
17/09/2020	11/06/2020	Receipt by SEIAA
EC issued vide letter dated 15-06-22. EC amalgamation approved in 859 SEIAA meeting dated 07-06-2024. EC amendment issued vide letter no. 1435-36 dated 20-06-24.	Case delisted in 807 SEIAA meeting dated 22-09-2023.	Current Status

मत्रालय, भौपाल (म.प्र.) अनुसम् अधिकारी पर्यावरण्रा विभाग

Assessment Authority, M.P.

Assessment Authority, M.P.

(EPCO)

Paryavaran Parisat (M.P.)

Paryavaran Bhopal (M.P.) State Level Environment !

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10882/2023 1(a)		10342/2023 1 (a)	8025/20 1(a)
Shri Vikash Ranjan Parida, Jt. General Manager, M/s MOIL Limited, MOIL Bhavan, 1 A Katol Road, District-Nagpur (MP)-440013, E-mail-vrparida@moil.nic.in, Mobile-7709042638		Shri Anand goenka R/o Goendka Bhavan, Station Road, District Katni (MP)-483501, E-mail- pauniya8.10ha@gmail.com, Mobile- 9425324774	M/s MOIL Limited, Shri Kishore Chandraker, Senior DGM, MOIL Bhavan, 1A, Katol Road, Dist. Nagpur, Mah 440013, Email - kishorechandraker66[at]gmail[dot]com, Mobile - 7507670066
Prior Environment Clearance for Expansion of Manganese Mines in an area of 43.353 ha. (17000 TPA to 70000 TPA) (Khasra No.), Village-Sukli, Tehsil-Tirodi, District-Balaghat (MP) [451685]		Prior Environment Clearance for Manganese Ore Minein an area of 8.10 ha. (Expansion from 3430 TPA to 13580 TPA) (Khasra No. 523/1, 523/2, 523/3), Village-Pauniya, Tehsil-Katangi, District-Balaghat (MP) [423640]	Prior Environment Clearance for Expansion 21/12/2020 of Manganere Ore Mine in an area of 69.581 ha. (10000 Tonne per annum) Village - Lugma - Ukwa, Tehsil - Paraswada, Dist. Balaghat, (MP) [40119] [82736]
10/11/2023		02/08/2023	21/12/2020
EC recommended in 870 SEIAA meeting dated 18-02-2025.	SEIAA meeting dated 22-02-2024. Amendment in ToR issued vide letter no. 3350-51 dated 18-03-24.	Sent to SEAC. ToR recommended in 809 SEIAA meeting dated 04-10-2023. ToR issued on 12-10-23. Amendment in TOR	14/02/2023
ting	ated ToR no.	ToR 809 dated ToR 10-23.	9

पर्यावरण्य विभाग मंत्रालय, षोपाल (भ.प्र.)

State Level Entromment M.P.

Paryawaran Phopal (M.P.)

Paryawaran Bhopal (M.P.)